

Statement

As on 21st April 1980

Progress of implementation of the Urban Land Ceiling Act in the States and Union Territories

Section 6

S. No.	Name of State	No. of statements of excess vacant land received	No. of statements scrutinised	No. of statements finally disposed	Estimate of excess vacant land after scrutiny (In Hec.)	Extent of vacant land acquired and vested with the State Govt. (In Hec.)
1.	Andhra Pradesh	27,007	14,995	1,260	3,297.89	49.94
2.	Assam	538	—
3.	Bihar	2,193	127	2	160	0.21
4.	Gujarat	40,515	7,398	142	64,662.00	64.27
5.	Karnataka	68,987	15,170	196	11,471.00	72.45
6.	Maharashtra	64,049	57,213	122	53,522.00	765.00
7.	Madhya Pradesh	7,422	6,735	381	11,289.418	182.52
8.	Orissa	571	86	167	28.346	..
9.	Punjab	5,602	3,151	1,072	763.00	10.50
10.	Rajasthan	9,424	1,586	86	6,817.46	9,1572
11.	Uttar Pradesh	1,18,709	86,215	6,626	13,784.10	210.37
12.	West Bengal	29,502	9,355	301	5,007.00	32.23
<i>Union Territories</i>						
1.	Chandigarh Admn.	164	32	3
2.	Delhi Admn.	8,097	6,505	1,908	55.0483	..
3.	Pondicherry	716	250	..	75.00	..
4.	Cantonment Areas	3,906	3,794	711	871.96	Nil
TOTAL		3,87,402	2,13,312	12,977	1,71,864.60	1393.64

Delhi Telephones Assistance Services

129. SHRI NAVIN RAVANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that enquiry, assistance, directory number enquiry numbers of Delhi telephones like 199, 197, 198, etc. are

not working properly and subscriber have a number of complaints against operators;

(b) if so, steps been taken to discipline the Delhi telephone outfit and satisfy the telephone users; and

(c) how many new exchanges were opened this year in Delhi and how many planned to be opened and how

many pending new applicants given connection?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) No, Sir. 197 and 198 services are working fairly satisfactorily. Only '199' service has some complaints due to excessive load on the service.

(b) 15 additional positions have been added in 199 Service Orders for installation of 9 more positions have been issued.

(c) Three new exchanges Tis Hazari '23' Rajori Garden II, '50' and Janakpuri '55' have been opened since January, 80 and these are the only ones planned. Faridabad expansion by 900 lines, Chanakyapuri expansion by 700 lines. Badli expansion by 200 lines has been effected during this period. New Exchange Rajouri Garden III 10,000 lines ex-Janakpuri 700 lines, Badarpur expansion 100 lines Alipur expansion 100 lines has been planned for this year 11,185 pending new applicants have been given connections during 1-1-80 to 30-4-80.

Shooting of Partridges and Rabbits in Sawai Madhopur, (Rajasthan)

130 **SHRI P. K. KODIYAN:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that under the Wild Life Protection Act, 1972 killing of partridges is a crime;

(b) whether Government are aware that about a dozen of partridges and few rabbits were shot in the forest of Sawai Madhopur (Rajasthan);

(c) whether the Forest Department workers have filed a complaint in the matter; and

(d) if so, the full details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Hunting of partridges is not an

offence if it is done under a hunting permit issued by the competent authority.

(b) to (d). The information is being collected and will be placed on the Table of the Sabha.

Approval of the lay out plans of the colonies to be regularised by D.D.A.

131. **SHRI P. K. KODIYAN:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether objections/suggestions received regarding draft lay out plans of unauthorised colonies to be regularised have been examined by DD.A.;

(b) if so, the number of such objections/suggestions received from (i) individuals and (ii) Block Societies in the matter, from Laxmi Nagar and Shakarpur;

(c) the number of suggestions/objections accepted/rejected;

(d) whether final plan will be published;

(e) whether D.D.A. has sent notices to those who are constructing houses now, asking them to demolish their construction if so, the reasons thereof; and

(f) whether notices have also been sent to those people whose plots are not affected by the lay out plan and if so, the reasons thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(b) Delhi Development Authority has intimated that separate data about the number of objections/suggestions received from (i) individuals and (ii) Block Societies has not been compiled. However, about 3300 and 1600 suggestions/objections have been received in respect of Laxmi Nagar Complex and Shakarpur Complex respectively from individuals as well as societies.